IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH AT HYDERABAD.

R.P.No.79/92 with ma 782/92 Date of Order: 24-7-92 o.A.No.1107/91.

- The Sr. Divl. Engineer (Co-ord), S.C.Rly., (BG), Secunderabad.
- 2. The Asst. Engineer, S.C.Rly., Bidar, Karnataka State.
- 3. The Inspector of Works, S.C.Rly., Bidar,
- 4. The Pmt. Way Inspector, S.C.Rly., Bidar, Karnataka State.

.. Applicants/Respondents

Vs.

- 1. Azeemuddin
- 2. Jagannath
- 3. Sk. Moulana

.. Respondents/Applicants

Counsel for the Applicants/
Respondents : Shri N.V.Ramana, SC for Railways

Counsel for the Respondents/
Applicants : Shri P.Krishna Reddy

CORAM:

Hon'ble Shri R.Balasubramanian : Member(A)

Hon'ble Shri C.J.Roy : Member(J)

I Order of the Division Bench delivered by Hon'ble Shri R.Balasubramanian, Member(A)

(In circulation).

This review petition has been filed filed by the Sr. Divl. Engineer (Co-ord), S.C.Rly., (BG), Secunderabad & 3 others against Shri Azeemuddin & 2 others, seeking a review of the judgement dt. 27.1.92 in O.A.No.1107/91 of this Bench. The review applicants were the respondents in the O.A. and the review respondents were the applicants in the O.A.

2. M.A.No.782/92 has been filed in this review petition with a prayer to condone the delay of 80 days in filing the review petition. The reasons given in the affidavit

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in the M.A. are that the Railways being a vast organisation to find out that they ought to have drawn our attention to the Serial Circular No.163 of 1984 at the The Serial Circular referred to has been there in hearing. existence for a long time and this is not a case where the review applicants had come across this document all of a sudden which they could not produce at the time of final hearing and which they got hold of after diligent efforts. Such being the case, we are not satisfied with the reasons given for the delay in filing this review petition and dismiss the M.A. seeking condonation of delay. Consequently, the review petition also stands dismissed with no order as to costs.

(R.Balasubramanian) Member(A).

(C.J.Koy Member(J).

Dated: 24 Tu July, 1992.

Deputy Registrar

Copy to:-

- The Sr. Divisional Engineer, (Co-Ord), S.C.Railway (BG), Secunderabad.
- 2. The Assistant Engineer, S.C.Railway, Bidar, Karnataka State-The Inspector of Works, S.C.Railway, Bidar, Karnataka State-
- The Permanent Way Inspector, S.C.Railway, Bidar, Karnataka State.
- One copy to Sri. N.V.Ramana, SC for Railways, CAT, Hyd. One copy to Sri. P.Krishna Reddy, advocate, CAT, Hyd. 5.
- One copy to Hon'ble Mr. C.J.Roy, Judicial Member, CAT, Hyd.
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Rsm/-